

10

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A. NO.2073/2002

Friday, this the 28th day of February, 2003

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Jiley Singh,  
S/o Shri Mehar Chand,  
R/o B-193, Delhi Administration Flats,  
Timarpur, Delhi-54

... Applicant

(By Advocate : Shri S.K. Gupta)

Versus

1. Govt. of NCT of Delhi thorough  
its Chief Secretary,  
I.G. Stadium, I.P. Estate,  
Delhi Secretariat  
Delhi

2. Secretary,  
P.W.D. & Housing Allotment,  
Govt. of NCT of Delhi  
Vikas Bhawan,  
New Delhi-110 002

3. Director (Allotment)  
Govt. of NCT of Delhi  
Vikas Bhawan,  
New Delhi-110 002

... Respondents

(By Advocate : Shri George Parackin)

O R D E R (Oral)

BY HON'BLE DR. A. VEDAVALLI, MEMBER (J):

Learned counsel for the applicant, Shri S.K. Gupta, states that the grievances of the applicant have been redressed by the respondents and nothing further survives in the OA and that it has become infructuous.

2. In view of the above, the OA is dismissed as having become infructuous.

A. Vedavalli

(DR. A. VEDAVALLI)  
MEMBER (J)

/pkr/